

MINUTES OF EFC NO. 12/AM13 DATED 21.03.2013

Meeting No. 12/AM13 of EXIM Facilitation Committee (EFC) was held on 21.03.2013 in Room No. 08, Udyog Bhawan, New Delhi, under the Chairmanship of Shri D.K. Singh, IAS, Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

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| 1. Shri K.K. Sinha, IA, | DIPP |
| 2. Shri K.K. Tiwari, IA | D/o Heavy Industry |
| 3. Dr. S.K. Dutta, Asstt. Comm. | D/o AHD&F |
| 4. Rep. from MHA (Prov.I) | MHA |
| 5. Rep. from MHA (Prov.I) | MHA |
| 6. Shri Hardeep Singh | DGFT |
| 9. Sh. Rajesh Malhotra, Dy. DGFT | DGFT |
| 10. Sh. D.C. Katoch, FTDO | DGFT |

Chairman of the Committee welcomed the members of the Committee and took up the agenda for discussion. Following decisions were taken:-

Import Cases (Total 173 Cases)

3.1 Following (58) requests were approved:-

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
		PART-I (AHD&F)				
	5	Uttarakhand Livestock Development Board, Dehradun 01/53/8/217/AM13/U-7/IC	04.09.12	1,71,350 Units (Straws) of Frozen Bovine Semen of HF and Jersey bulls	145.51	Approved as per the recommendations of AHD&F conveyed vide OM No.102-108/2011-Trade dated 21.3.2013.
	13	Amrita Centre for Nanosciences, Kochi 01/53/8/249/AM13/A-37/IC	16.8.2012	150 Medka (Laboratory Fish)	0.54	Approved as per the recommendations of AHD&F conveyed vide O.M. No.102-136/2012 dated 22.3.2013.
	23	Brisk Global Logistics, Hyderabad 01/53/162/1235/AM13/B-36/IC	6.2.2013	5 Pairs Lpve Birds and 5 pairs Australian Parakeets	0.6	Approved as per the recommendations of AHD&F conveyed O.M. No.102-15/2012-Trade dated 21.3.2013
	26	Cadila Healthcare Ltd., Ahmedabad 01/53/8/508/AM13/C-53/IC	30.1.2013	6980 Nos. M/F Rats Strains and M/F Mice Strains	486.59	Approved as per the recommendations of AHD&F conveyed O.M. No.102-10/2013-Trade dated 21.3.2013
	27	Glenmark Pharmaceuticals Ltd., Mumbai 01/53/8/518/AM13/G-39/IC	5.2.2013	2952 Nos. Gunea Pig, Sprague Dawley, Lewis	210.29	Approved as per the recommendations of AHD&F conveyed vide O.M. No.102-16/2012-Trade dated 21.3.2013
	29	Shri Sukhbir Singh Badal, Chandigarh 01/53/8/521/AM13/S-101/IC	6.2.2013	3 Nos. Sahiwal Cow, 1 Sahiwal Bull, 3 Nili Ravi Buffalo, 1 Nili Ravi Bull	12.36	Approved as per the recommendations of AHD&F conveyed vide OM No.102-157/2012 dated 22.3.2013.
	30	Embassy Projects P Ltd., Bangalore 01/53/162/1211/AM13/E-36/IC	30.1.2013	10 Nos. Sport Horse	146.1	Approved as per the recommendations of AHD&F conveyed vide O.M. No.102-7/2013-Trade dated 14.3.2013.
	31	Nektar Therapeutics India P	24.1.2013	3000 Nos. Rats	613.07	Approved as per the recommendations of AHD&F

		Nektar Therapeutics India P Ltd., Hydr 01/53/162/1205/AM13/N-47/IC				Approved as per the recommendations of AHD&F conveyed vide O.M. No.102-7/2013-Trade dated 14.3.2013.
	32	Nektar Therapeutics India P Ltd., Hyderabad 01/53/162/1206/AM13/N-48/IC	24.1.2013	2000 Nos. Mice	40.07	Approved as per the recommendations of AHD&F conveyed vide O.M. No.102-7/2013-Trade dated 14.3.2013.
	33	Nektar Therapeutics India P Ltd., Hydr 01/53/162/1204/AM13/N-46/IC	24.1.2013	6000 Nos. Mice,	161.33	Approved as per the recommendations of AHD&F conveyed vide O.M. No.102-7/2013-Trade dated 14.3.2013.
	34	Ranbaxy Laboratories Ltd., Delhi 01/5/38/527/AM13/R-37/IC	25.1.2013	200 Nos. Wistar Rat M/F	9.91	Approved as per the recommendations of AHD&F conveyed vide O.M. No.102-165/2011-Trade dated 21.3.2013
	35	Ranbaxy Laboratories Ltd., Delhi 01/5/38/528/AM13/R-38/IC	25.1.2013	128 Nos. Homozygous M/F	27.15	Approved as per the recommendations of AHD&F conveyed vide O.M. No.102-165/2011-Trade dated 21.3.2013
	42	Centre for Stem Cell Research, Vellore 01/53/162/1253/AM13/C-55/IC	15.2.2013	68 Nos. of Mice	13.22	Approved as per the recommendations of AHD&F conveyed vide O.M. No.102-172/2011-Trade dated 21.3.2013
	43	Karnataka Co-operative Milk Producers Federation Ltd, Bangalore 01/53/8/599/AM12/K-25/IC	27.10.2012	10,000 Nos. Bovine Frozen Semen (Holstein Friesian)	9.93	Approved as per the recommendations of AHD&F conveyed vide OM NO.102-41/2012-Trade dated 21.12.2012.
PART-III (Heavy Industry)						
15.	2	Honda Siel Power Products Ltd, Delhi 01/53/8/552/AM13/H-32/IC	22.2.2013	8 Nos. of Defective Parts Crank Shaft Compo	0.054	The rep. of DHI informed that the item is required for study purpose and they have no objection for import. The Committee, therefore, decided to approve the case for import of R&D purpose.
PART-IV (Information Technology)						
16.	1	Electronic Corporation of India, Hyd 01/53/8/359/AM13/E-18/IC	18.10.12	10 Kgs of Tantalum Powder	9.67	Approved as per the recommendations of DIT conveyed vide letter No.W-50/1/2012-IPEHMD dated 25.2.2013.
PART-VI (DIPP)						
17.	4	Ruby Macons Ltd, Mumbai 01/53/8/385/AM13/R-28/IC	07.11.2012	30000 Kgs of Granulated seed sludge, i.e. Anaerobic Granular Sludge	57.32	Approved as per the recommendations of DIPP conveyed vide O.M. No.9/50/2012/TSW/40 dated 21.3.2013.
PART-IX (MOEF(O))						
	6	Haier Appliances (I) P Ltd., Delhi 01/53/8/542/AM13/H-31/IC	19.2.2013	4753 Sets of Air conditioners containing R-22 Gas	517.09	Approved as per the recommendations of MOEF conveyed vide O.M. No.11/1/2013-OC Dated 28.2.2013.
	7	Naruto Traders, New Delhi 01/53/8/601/AM13/N-49/IC	13.3.2013	6000 Nos. of Air conditioners with R-22 Gas	693.9	Approved as per the recommendations of MOEF conveyed vide O.M. No.11/1/2013-OC Dated 20.3.2013. However, quantity may be restricted to 5000 Nos. being a new unit.
	8	Kamkhya Enterprises, New Delhi 01/53/8/585/AM13/K-16/IC	6.3.2013	5000 Nos. of Air conditioners containing R-22 Gas	550	Approved as per the recommendations of MOEF conveyed vide O.M. No.11/1/2013-OC Dated 20.3.2013.
	9	Global International, New Delhi 01/53/8/586/AM13/K-17/IC	12.3.2013	5000 Nos. of Air conditioners containing R-22 Gas	420	Approved as per the recommendations of MOEF conveyed vide O.M. No.11/1/2013-OC Dated 20.3.2013.

		01/53/8/598/AM13/G-4/IC				20.3.2013.
	10	Lovely Collection, Chennai 01/53/162/1317/AM13/S-80/IC	11.3.2013	8650 Nos. of Air conditioners containing R-22 Gas	2146.71	Approved as per the recommendations of MOEF conveyed vide O.M. No.11/1/2013-OC Dated 20.3.2013.
	11	Haier Appliances (I) P Ltd., Delhi 01/53/8/540/AM13/H-29/IC	19.2.2013	13585 Sets of Air conditioners containing R-22 Gas	1441.94	Approved as per the recommendations of MOEF conveyed vide OM No.11/1/2013-OC Dated 28.2.2013.
	12	Haier Appliances (I) P Ltd., Delhi 01/53/8/541/AM13/H-30/IC	19.2.2013	13585 Sets of Air conditioners containing R-22 Gas	1441.94	Approved as per the recommendations of MOEF conveyed vide OM No.11/1/2013-OC Dated 28.2.2013.
	13	Haier Appliances (I) P Ltd., Delhi 01/53/8/539/AM13/H-28/IC	19.2.2013	24610 Sets of Air conditioners containing R-22 Gas	2549.67	Approved as per the recommendations of MOEF conveyed vide OM No.11/1/2013-OC Dated 28.2.2013.
	14	Godrej & Boyce Mfg Co P Ltd., Mumbai 01/53/8/589/AM13/G-46/IC	8.3.2013	30,000 Sets of Air conditioners containing R-22 Gas	5270.4	Approved as per the recommendations of MOEF conveyed vide O.M. No.11/1/2013-OC Dated 20.3.2013.
	15	Mirc Electronics Ltd, Mumbai 01/53/8/563/AM13/M-66/IC	27.2.2013	10,000 Nos. of Air conditioners containing R-22 Gas	1282.81	Approved as per the recommendations of MOEF conveyed vide OM No.11/1/2013-OC dated 8.3.2013.
	16	IFB Industries Ltd., Goa 01/53/8/593/AM13/I-43/IC	8.3.2013	56,000 Nos. of Split Air conditioners containing R-22 Gas	7497.31	Approved as per the recommendations of MOEF conveyed vide OM No.11/1/2013-OC dated 8.3.2013.
	18	Mirc Electronics Ltd, Mumbai 01/53/8/561/AM13/M-64/IC	27.2.2013	27,000 Nos. of Air conditioners containing R-22 Gas	3656.35	Approved as per the recommendations of MOEF conveyed vide OM No.11/1/2013-OC dated 8.3.2013.
	19	Mirc Electronics Ltd, Mumbai 01/53/8/560/AM13/M-63/IC	27.2.2013	62,000 Nos. of Air conditioners containing R-22 Gas	7871.29	Approved as per the recommendations of MOEF conveyed vide their OM No.11/1/2013-OC dated 8.3.2013.
	20	Mirc Electronics Ltd, Mumbai 01/53/8/562/AM13/M-65/IC	27.2.2013	31,000 Nos. of Air conditioners containing R-22 Gas	3843.03	Approved as per the recommendations of MOEF conveyed vide their OM No.11/1/2013-OC dated 8.3.2013.
	21	Amyra Impex, New Delhi 01/53/8/587/AM13/A-79/IC	28.2.2013	5000 Nos. Air conditioners containing R-22 Gas	488.32	Approved as per the recommendations of MOEF conveyed vide their OM No.11/1/2013-OC dated 8.3.2013.
	22	R.K. Cellular Trade P Ltd., Howrah 01/53/8/565/AM13/R-39/IC		1000 Sets of Air conditioners containing R-22 Gas		Approved as per the recommendations of MOEF conveyed vide their OM No.11/1/2013-OC dated 8.3.2013.
	23	Godrej & Boyce Mfg Co P Ltd., Mumbai 01/53/8/584/AM13/G-44/IC	4.3.2013	30,000 Nos. of Air conditioners containing R-22 Gas	4172.4	Approved as per the recommendations of MOEF conveyed vide their OM No.11/1/2013-OC dated 8.3.2013.
PART-X [MOEF(WL)]						
35.	6	G. Abhinav Reddy, Hyderabad 01/53/8/421/AM12/G-34/IC	16.11.2011	Hunted Animal Trophies as detailed in the application	1.2	Approved 13 nos. of hunting trophies, as per the recommendations of MOEF(WL) conveyed O.M. No.3-1/2004-WL-I(Pt) dated 4.2.2013. Imports of 17 hunting trophies are not allowed.
PART-XI (PESO)						
	4	Schlumberger Asia services Ltd., Mumbai, 01/53/8/511/AM13/S-100/IC	30.1.2013	Explosives (Articles, Explosives, (as per ANF2B)	85.17	Approved as per the recommendations of PESO conveyed vide letter No.E-25(38)53/2009 dated 7.3.2013.
	5	Schlumberger Asia services	25.2.2013	100 Nos. of Explosives	0.61	Approved as per the recommendations of PESO

	5	Schlumberger Asia Services Ltd., Mumbai, 01/53/8/554/AM13/S-108/IC	25.2.2013	100 Nos. of Explosives (Detonators etc)	0.01	Approved as per the recommendations of PESO conveyed vide letter No.E-25(38)60/2009 dated 13.3.2013.
	7	Schlumberger Asia services Ltd., Mumbai, 01/53/8/555/AM13/S-109/IC	25.2.2013	146 nos of Explosives (as detailed in the application)	20.59	Approved as per the recommendations of PESO conveyed vide letter No.E-25(38)60/2009 dated 13.3.2013.
	9	Schlumberger Asia services Ltd., Mumbai, 01/53/8/556/AM13/S-110/IC	25.2.2013	60 Nos. of Explosives (as detailed in the application)	14.88	Approved as per the recommendations of PESO conveyed vide letter No.E-25(38)60/2009 dated 13.3.2013.
	11	Focus Energy Ltd., New Delhi 01/53/38/537/AM13/F-17/IC	19.2.2013	4250 Nos. of Explosives (as detailed in the application)	71.09	Approved as per the recommendations of PESO conveyed vide letter No.E-25(38)81/2009/I dated 13.3.2013.
PART-XII(PHARMA)						
	1	Ajanta Pharma Ltd., Mumbai 01/53/8/278/AM13/A-40/IC	06.9.12	200 Nos. of Chloriodomethane	19.48	Approved as per the recommendations of conveyed vide O.M. No.36012/11/2012-PI Norms dated 12.3.2013.
PART-XVI(MHA)						
42.	3	SFF, Delhi 01/53/8/79/AM13/S-9/IC	11.5.2012	Arms and Ammunition (SIG SG 553 -2 LB SOW SG 553 with its accessories i.e magazine, telescopic sight holder, Silencer, Magazine pouch)	SF6421	Approved as per the recommendations of conveyed vide U.O. No.13011/22/2012-Prov.II Dated 7.3.2013.
	17	Security Instruments, New Delhi 01/53/8/545/AM13/S-107/IC	19.2.2013	36 Nos. of Digital Night Vision Goggles	84.54	Approved as per the recommendations of MHA conveyed O.M. No.IV-24011/11/2013-Prov.I dated 20.3.2013
	18	Addl. DG of Police Octopus, Hyderabad 01/53/162/1278/AM13/A-77/IC	22.2.2013	One Water Jet & 10 Nos. of Cartridges	8.74	Approved as per the recommendations of MHA conveyed O.M. No.IV-24011/11/2013-Prov.I dated 20.3.2013
	19	Addl. DG of Police Octopus, Hyderabad 01/53/162/1277/AM13/A-76/IC	22.2.2013	2 Portable Explosive Vapor Detector	28.2	Approved as per the recommendations of MHA conveyed O.M. No.IV-24011/11/2013-Prov.I dated 20.3.2013
	21	Bits N Bytes Soft P Ltd., Delhi 01/53/8/484/AM13/B-32/IC	28.2.2013	GSM/GPRS/GPS Module – 1000 Nos.	10	Approved subject to condition that three condition nos. (i) to (iii) shall be maintained by firm and no. (iv) by local police authority:- i) Only those reputed firm who will not use it other than the vehicle tracking application. ii) The record of sale in units with Serial number, vehicle number, number of output port used should be maintained, unused port must be sealed / disconnected to be used externally. Complete unit should be housed in a tamper proof box. iii) The regular check of system should be maintained remotely and physically once in a month. iv) Any stolen vehicle with system be reported to Police indicating the device fitted with, on recovery of vehicle, the device must be checked etc.

	22	Srijan Systems P Ltd., New Delhi 01/53/8/536/AM13/S-106/IC	19.2.2013	(i) Bird Bomb-10,500, (ii) Bird Whistler – 13,500 & (iii) RWS, Blank Caps – 25,000	7.78	Approved as per the recommendations of MHA conveyed O.M. No.IV-24011/11/2013-Prov.I dated 20.3.2013 [Bird Bomb – 5500, Bird Whistler – 8500 and RWS Blank Caps – Nil]
	23	Security Instruments, New Delhi 01/53/8/558/AM13/S-123/IC	7.3.2013	50 Nos. of Digital Night Vision Goggle	218.93	Approved as per the recommendations of MHA conveyed O.M. No.IV-24011/11/2013-Prov.I dated 20.3.2013.
	24	Technotrac Solutions P Ltd., Kerala 01/53/8/608/AM13/T-43/IC	20.3.2013	10,000 GPS & DGPS Trackers	3726	Approved subject to condition that three condition nos. (i) to (iii) shall be maintained by firm and no. (iv) by local police authority:- i) Only those reputed firm who will not use it other than the vehicle tracking application. ii) The record of sale in units with Serial number, vehicle number, number of output port used should be maintained, unused port must be sealed / disconnected to be used externally. Complete unit should be housed in a tamper proof box. iii) The regular check of system should be maintained remotely and physically once in a month. iv) Any stolen vehicle with system be reported to Police indicating the device fitted with, on recovery of vehicle, the device must be checked etc.
PART-XVIII (MISC)						
	1	Bangalore Refinery P. Ltd., Bangalore 01/53/162/596/AM13/B-19/IC	29.8.12	6000 Gram of Gold Dore Bars	165	The Committee noted that firm is an existing refining unit. Their installed capacity is 15 MTs per year. They are also having Central Excise Registration for the item and Consent to Operate for Purification of Gold, Silver, Platinum valid upto 31.8.2017 issued by concerned State Pollution Control Board. The Committee after due deliberations decided to recommend the case to DGFT.
	3	Royal Refinery P. Ltd., Mumbai 01/53/8/423/AM13/R-32/IC	29.11.12	1.8 MT of Gold Dore Content upto 95% and 14.5 MTs Silver Dore (content upto 95%)	531 Cr. 79 Cr.	The Committee noted that firm is an existing refining unit. Their installed capacity is 150 MTs per year. They are also having Central Excise Registration for the item and Consent to Operate for Purification of Gold, Silver, Platinum valid upto 31.8.2017 issued by Maharashtra State Pollution Control Board. The Committee after due deliberations decided to recommend the case to DGFT.
	4	MMTC PAMP India P Ltd., Haryana 01/53/8/549/AM13/M-10/IC	20.2.2013	60 MTs Gold Dore Bars	16309 cr.	The Committee noted that firm is an existing refining unit. Their installed capacity is 150 MTs per year. They are also having Central Excise Registration for the item and Consent to Operate for Purification of Gold, Silver, Platinum valid upto 31.8.2017 issued by Haryana State Pollution Control Board. The Committee after due deliberations decided to recommend the case to

						considerations decided to recommend the case to DGFT.
	5	Posco Maharashtra Steel P Ltd., Pune 01/53/8/611/AM13/P-45/IC	20.3.2013	Radioisotope AM-241 -4 x 37 GBq (1Ci)	US\$44,000	Approved as per the recommendations of D/o Atomic Energy conveyed vide letter No.AERB/RSD/NG/WR590/1/2013/2751 dated 18/20.2.2013
	7	B. Sarath Gopal, Hyderabad 01/53/162/1313/AM13/B-39/IC	18.2.2013	2 Letters written by MAHATMA GANDHIJI as detailed in the application.	59.78	Approved.
	8	International Environment Consulting, New Delhi 01/53/8/577/AM13/I-38/IC	1.3.2013	Radioisotope H-3, Co-60, Sr. 90, Ba-133, Cs-137, Eu-152, AM241, Cs-134,	6.28	Approved as per the recommendations of D/o Atomic Energy conveyed vide letter dated 23.11.2012.
	9	International Environment Consulting, New Delhi 01/53/8/578/AM13/I-39/IC	1.3.2013	Radioisotope Co-60, Sr. 90, Ba-133, Cs-137, Eu-152	3.64	Approved as per the recommendations of D/o Atomic Energy conveyed vide letter dated 23.1.2013.
	10	International Environment Consulting, New Delhi 01/53/8/579/AM13/I-40/IC	1.3.2013	Radioisotope Pu-239 AM-241, Cm-244, Pu-239	1.75	Approved as per the recommendations of D/o Atomic Energy conveyed vide letter dated 31.1.2013 for supply to ECIL.
58.	11	International Environment Consulting, New Delhi 01/53/8/580/AM13/I-41/IC	1.3.2013	Radioisotope as detailed in the application Am-241 4X1kBq Sr-90 4X1kBq Cs-137 1X3.7MBq Mixed nuclide (am-241, Sr-90 & Cs-137) 2X0.8KBq 2X0.5kBq xX15kBq	13.19	Approved as per the recommendations of D/o Atomic Energy conveyed vide letter dated 23.1.2013 for supply to ECIL...

3.2 Following **106** applications for import were deferred as comments from the concerned Ministries have not been received.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AHD&F)						
	1	Mizoram Govt. Directorate of Animal Husbandry & Veterinary, Mizoram 01/53/8/274/AM12/M-29/IC	08.09.2011	Pure Breed GGP Breeding Swine-70 Units/Nos.	65.52	Deferred for want of comments from D/o AHD&F.
	2	Fortune Associates, Hyderabad 01/53/8/565/AM12/F-13/IC	7.2.2012	10 Alpaca (Vicugna Pacos)	3	Deferred for want of comments from D/o AHD&F.
	3	Aquamax, Pune 01/53/8/61/AM13/A-8/IC	2.5.2012	10,000 Nos. Ornamental Fishes	11.58	Deferred for want of information from the firm and comments from D/o AHD&F.
	4	Aqua Briao, Coimbatore 01/53/162/361/AM13/A-29/IC	10.07.12	30000 Nos of Ornamental Fish	5.63	Deferred for want of information from the firm and comments from D/o AHD&F.
	6	Marine O Mystique, Gurgaon 01/53/8/342/AM13/M-38/IC	11.10.12	250,000 Nos. Live Ornamental Fishes	125	Deferred for want of information from the firm and comments from D/o AHD&F.
	7	Global Vetmed Concepts India P Ltd	27.11.12	1000 nos. of Served Cattle	92.64	Deferred for want of

	7	Global Vetmed Concepts India P. Ltd., Hyderabad 01/53/8/424/AM13/G-29/IC	27.11.12	1000 nos. of Sexed Cattle Frozen Embryos	32.07	Deferred for want of information from the firm and comments from D/o AHD&F.
	8	Arcane Fish Monger & Co., Mumbai 01/53/8/396/AM13/A-57/IC	15.11.12	245700 nos. of live fish	311.24	Deferred for want of information from the firm and comments from D/o AHD&F.
	9	Agro Sahakari Sanstha Mary Adit, Pune 01/53/8/391/AM13/A-56/IC	19.11.12	400500 nos. of Semen	735.06	Deferred for want of comments from D/o AHD&F.
	10	Semex Provet Genetics India P. Ltd., Pune 01/53/8/407/AM13/S-78/IC	19.11.12	75 nos. of Live Bulls	794.6	Deferred for want of information from the firm and comments from D/o AHD&F.
	11	Sahyadri Agro and Dairy Ltd., Pune 01/53/8/398/AM13/S-76/IC	19.11.12	12138 nos. of Frozen Embryos(Frozen Bovine Embryos)	69.71	Deferred for want of information from the firm and comments from D/o AHD&F.
	12	Burhanullah Faiz, Bangalore 01/53/162/1019/AM13/B-27/IC	20.11.12	122000 nos. of Fish	126.75	Deferred for want of information from the firm and comments from D/o AHD&F.
	14	Govande Brothers (Electricals) Ltd., 01/53/162/1170/AM13/G-35/IC	7.1.2013	Male / Female Pre Gracioso	20	Deferred for want of comments from D/o AHD&F.
	15	Flourish Purefoods P Ltd., Ahd 01/53/8/466/AM13/F-9/IC	19.12.2012	200 Doses of Cattle Sexed Semen	3.3	Deferred for want of comments from D/o AHD&F.
	16	Macro Dairy Ventures P Ltd., Ldh 01/53/8/439/AM13/M-51/IC	7.12.12	5000 doses of HF Bovine Semen Sexed	42	Deferred for want of comments from D/o AHD&F.
	17	Qualitat Products India, Chandigarh 01/53/8/470/AM13/Q-1/IC	26.12.12	75,349 Nos. of Frozen Bull Semen	95	Deferred for want of comments from D/o AHD&F.
	18	Subhra International, Howrah 01/53/162/1162/AM13/S-89/IC	20.12.2012	268,000 Pcs of Live Ornamental Fishes	37.91	Deferred for want of comments from D/o AHD&F.
	19	Bioneds, Bangalore 01/53/162/1249/AM13/B-37/IC	1.2.2013	500 Nos. Ferrets Male and Female (8 to 15 weeks)	64.95	Deferred for want of comments from D/o AHD&F.
	21	First Step Enterprises, Chennai 01/53/8/520/AM13/F-16/IC	6.2.2013	266,000 Nos. of Ornamental Fishes	83.96	Deferred for want of comments from D/o AHD&F.
	22	Flourish Purefoods P Ltd., Ahd 01/53/8/492/AM13/F-12/IC	15.1.2013	10000 Cattle Sexed Semen	111.59	Deferred for want of comments from D/o AHD&F.
	25	Equisport Management P Ltd., Delhi 01/53/8/513/AM13/E-37/IC	23.1.2013	12 Nos. Polo Ponies	116.28	Deferred for want of information from the firm and comments from D/o AHD&F.
	28	Abis Hatchery P Ltd., Rajnagaon 01/53/162/1247/AM13/A-74/IC	11.2.2013	4926 Doses of Frozen Semen	58.85	Deferred for want of comments from D/o AHD&F.
	36	Advinus Therapeutics Ltd., Bangalore 01/53/8/507/AM13/A-81/IC	11.3.2013	5016 Nos. of Mice	412.91	Deferred for want of comments from D/o

		01/53/8/548/AM13/A-75/IC				Comments from D/o AHD&F.
	37	Aviagen India Poultry Breeding Co P Ltd., Tirupur 01/53/8/548/AM13/A-75/IC	20.2.2013	16,800 Nos. of Parent Stock Day Old Chicks	31.27	Deferred for want of comments from D/o AHD&F.
	38	Lupin Ltd., Mumbai 01/53/8/582/AM13/L-13/IC	14.3.2013	11,790 Rats	1049.71	Deferred for want of comments from D/o AHD&F.
	39	Dilip Chakarabarty, Darjeeling 01/53/8/559/AM13/D-20/IC	26.2.2013	5000 Nos. of Live Swine and 5000 Nos. of Live Goats	92.18	Deferred for want of comments from D/o AHD&F.
	40	AdvithIndu Anthony, Mumbai 01/53/162/1304/AM13/A-80/IC	8.3.2013	One Rabbit	0.0425	Deferred for want of comments from D/o AHD&F.
	41	Indepesca Overseas P Ltd., Raigad 01/53/162/1223/AM13/I-36/IC	31.1.2013	2012631 Nos of Live Tilapia Fish	40.29	Deferred for want of comments from D/o AHD&F.
	44	Track Supreme Stud, Chandigarh 01/53/162/1287/AM13/T-39/IC	27.2.2013	One Stallion	24.75	Deferred for want of comments from D/o AHD&F.
	45	Chander Shekhar Sharma, ND 01/53/8/564/AM13/C-57/IC	27.2.2013	Two Pet Dogs	Gift	Deferred for want of comments from D/o AHD&F.
	46	Progressive Dairy Farmer Ass'n, Ldh 01/53/162/1288/AM13/P-44/IC	28.2.2013	25,000 Frozen Bovine Semen	30.2	Deferred for want of comments from D/o AHD&F.
	47	Genus Breeding India P Ltd., Pune 01/53/162/1291/AM13/G-43/IC	28.2.2013	20,000 Nos. of Frozen Bovine Semen	16.17	Deferred for want of comments from D/o AHD&F.
	48	Damini Khosla, Gurgaon 01/53/8/576/AM13/D-22/IC	1.3.2013	1 Grey Parrot	0.015	Deferred for want of comments from D/o AHD&F.
Part-II (C&PC)						
	1	Ashoka PU Foam (India) P Ltd., Bareilly 01/53/8/31/AM12/A-6/IC	27.9.2012	500 MTs PU Foam Scrap	100	Deferred for want of comments from D/o C&PC.
	2	Petro Constructions P Ltd., Chennai 01/53/8/534/AM13/P-41/IC	18.2.2013	100 Kgs Plastic Waste	3.86	Deferred for want of information from the firm and comments from MOEF/ C&PC.
	3	Dow Chemicals International P Ltd., Mumbai 01/53/8/557/AM13/D-21/IC	26.2.2013	48 MTs Tris Nitro 37.5%	39.83	Deferred for want of information from the firm and comments from C&PC.
	4	Shakti Plastic Industries, Mumbai 01/53/8/191/AM13/S-38/IC	5.7.2012	750 MTs of Plastic Waste	129.18	Deferred for want of reply from the firm. If no reply is received from 15 days, the case will be treated as closed.
PART-III (Heavy Industry)						
37.	1	GE India Industries P Ltd., Delhi 01/53/8/148/AM13/G-10/IC	11.6.2012	Second hand tools as detailed in the application	19.17	Deferred for want of reply from the firm. If no reply is received from 15 days, the case will be treated as closed.
PART-IV (Information Technology)						
	2	Indelox Services P Ltd., Bangalore	10.12.12	6436 Nos. Computer parts	195.42	Deferred for want of

		01/53/8/445/AM13/I-33/IC				information from the firm and comments from MOEF / DIT.
	3	Jindal Intellicom Ltd., Delhi 01/53/8/450/AM13/J-23/IC	11.12.12	236 Nos of Computers as detailed in the application	Nil	Deferred for want of information from the firm and comments from MOEF / DIT.
	4	Gagan Impex, New Delhi 01/53/8/529/AM13/G-40/IC	11.2.2013	1,50,000 Nos. of 14", 15" and 17" Refurbished Datagraphic Display Tube,	437.4	Deferred for want of comments from DIT.
	5	UEC Technology P Ltd., Bangalore 01/53/162/1295/AM13/U-16/IC	28.2.2013	2 Nos. of Signal Front End Equipment & VM700 measurement equipment	0.28	Deferred for want of comments from DIT and DIPP.
PART-VI (DIPP)						
	1	GSEC Green Energy P. Ltd., Ahmedabad 01/53/162/702/AM13/G-21/IC	13.9.12	10,8000 MTs of Scrap/used Tyres	542.86	Deferred for want of information from the firm sought by DIPP and comments from MOEF
	2	William Goodacre & Sons India P. Ltd., Kerala 01/53/162/829/AM13/W-13/IC	04.10.12	525000 Kgs of Crumb Rubber	230.52	Deferred for want of information from the firm sought by DIPP and comments from MOEF
	3	Aditya Petromax P. Ltd, Jodhpur 01/53/8/297/AM13/A-43/IC	14.9.2012	12000.00 MT of waste parings and scrap of rubber tyres and powder & Granules	600	Deferred for want of information from the firm sought by DIPP and comments from MOEF
	5	Ultra Tech Cement Ltd., Mumbai 01/53/8/246/AM13/U-5/IC	14.8.2012	30,000 MTs of Tyres Chips for manufacture of Cement / Cement Clinker	1811.7	Deferred for want of information from the firm sought by DIPP and comments from MOEF
	6	Ultra Tech Cement Ltd., Mumbai 01/53/8/245/AM13/U-4/IC	14.8.2012	45,000 MTs of Tyres Chips for manufacture of Cement / Cement Clinker	2717.55	Deferred for want of information from the firm sought by DIPP and comments from MOEF
	7	Ultra Tech Cement Ltd., Mumbai 01/53/8/247/AM13/U-6/IC	14.08.12	36000 MTs Waste, Paring and scrap of rubber (Other than hard rubber) and powders and granules obtained there from (Type Chips)	2174.04	Deferred for want of information from the firm sought by DIPP and comments from MOEF
	8	Eastmen Reclamations, Jalandhar 01/53/8/98/AM13/E-10/IC	21.5.2012	10,00,000 KGs Used Tyres with / Without Cut and 2,00,000 Kgs Natural / Butyl Tubes with / without cut to manufacture reclaim rubber	63.6	Deferred for want of information from the firm sought by DIPP and comments from MOEF
	9	Kerala Rubber & Reclams Ltd. Kochi 01/53/162/307/AM13/K-5/IC	22.6.2012	2400 M.T of tyre buffing powder & used tyre cutting	171.91	Deferred for want of information from the firm sought by DIPP and comments from MOEF
	10	Kohinoor Reclamation, Jalandhar 01/53/8/98/AM13/K-4/IC	21.5.2012	1200,000 Kgs used Tyres with Cut	63.6	Deferred for want of information from the firm sought by DIPP and

						comments from MOEF
	11	Jai Bajrang Rubber P Ltd., Moga 01/53/162/226/AM13/J-12/IC	30.5.2012	500 MTs Rubber Crump / Rubber Buffing Powder	49.02	Deferred for want of information from the firm sought by DIPP. If no reply is received within 15 days, the case will be considered as closed.
	12	Shantech International P Ltd., Mumbai 01/53/162/197/AM13/S-15/IC	24.5.2012	1200 MTs Powder and Granules obtained from waste and scrap of used Tires	96	Deferred for want of comments from MOEF .
	13	Narmada Industries, Raipur 01/53/8/128/AM13/N-7/IC	4.6.2012	Scrap Cut Tyres in 2-3 Piece – 6000 MTs	531	Deferred for want of information from the firm sought by DIPP. If no reply is received within 15 days, the case will be considered as closed.
	14	Bharti Rubber Overseas, Delhi 01/53/8/480/AM13/B-31/IC	4.1.13	250,000 Kgs of Rejected & Defective Lot of Green Tyres / Cut Green Tyres	70	Deferred for want of information from the firm sought by DIPP and comments from MOEF .
	15	RAB Associates, New Delhi 01/53/8/152/AM13/R-11/IC	12.6.12	1500 MTs Cut used rubber tyres / waste, paring and scrap of rubber	796.5	Deferred for want of information from the firm sought by DIPP. If no reply is received within 15 days, the case will be considered as closed.
	16	Rockdude Clean Tech P Ltd., Mumbai 01/53/162/1244/AM13/R- 36/IC	6.2.2013	6750 MTs Waste / Scrap Rubber Tyre/ Tube with or without single / multi cuts	269.99	Deferred for want of comments from MOEF and P&NG.
	17	Royal Carbon Black P Ltd., Mumbai 01/53/162/884/AM13/R-25/IC	representation 19.2.2013	40,000 MTs Tyre Scrap (Multiple Cut / Shredded)	1716	Deferred for want of comments from MOEF and P&NG.
	18	Mumbai Fabrics P Ltd., Mumbai 01/53/8/592/AM13/M-67/IC	11.3.2013	60,000 MTS of Tyre Scrap (Multi cuts / Shredded)	2310	Deferred for want of comments from MOEF and DIPP.
	19	Kohinoor Rubber, AP 01/53/162/1258/AM13/K-15/IC	14.2.2013	9570 MTs of Tyres Scrap (Multiple Cuts / Shredded)	3700	Deferred for want of comments from MOEF and DIPP.
PART-VIII (MOEF)						
	1	Bhartia Alloys, Nagpur 01/53/162/867/AM13/B-24/IC	15.10.2012	160 MTs of Graphite Scrap	66.78	Deferred for want of comments from Min. Of Mines.
	2	HCL Infosystems Ltd, Noida 01/53/8/519/AM13/H-27/IC	5.2.2013	Refurbished Hard Disk Drives	1028.15	Deferred for want of comments from MOEF / DIT.
	4	V.G. Bioenergy, Mumbai 01/53/8/524/AM13/V-18/IC	11.2.2013	4500 MTs Old Cut Tyres and Tubes / Rubber Scrap	197.46	Comments awaited from MOEF / DIPP.
	5	R.K. International, Falna 01/53/8/410/AM11/R-29/IC	24.1.2013	Enhancement in the quantity from 1000 MTs to 2000 MTs of Plastic Waste / Scrap		Deferred for want of comments from MOEF .
PART-IX (MOEF(O)						
	1	Amrit Chem, Mumbai 01/53/8/10/AM13/A-1/IC	4.4.2012	300 MTs HCFC 141 B	424.32	Deferred for want of comments from MOEF .
	2	Dharya Enterprises, Delhi 01/53/8/178/AM13/D-5/IC	25.6.2012	R411 C Refrigerant Gas – 4200 MTs	1155	Deferred for want of information from firm . If

		01/53/8/170/AM13/D-5/IC		1200 MTs		information from I firm. If no reply is received from 15 days, the case will be considered as closed.
	3	Navin Fluorine International Ltd., Mumbai 01/53/8/292/AM13/N-26/IC	11.9.12	100 Gms of Chloro Penta Fluoro Ethane	0.04	Deferred for want of comments from MOEF.
	4	Navyug Sales, New Delhi 01/53/8/394/AM13/N-39/IC	30.10.2012	5000 Nos. Air conditioners containing R-22 Gas	547.68	Deferred for want of information from I firm. If no reply is received from 15 days, the case will be considered as closed.
	5	BOC India Ltd., Kolkata 01/53/162/1196/AM13/B-34/IC	14.1.2012	1.8 Kgs 24 ppm Dichlorofluoromethane Bai Synthetic Air	0.022	Deferred for want of information from I firm. If no reply is received from 15 days, the case will be considered as closed.
69.	17	Godrej & Boyce Mfg Co P Ltd., Mumbai 01/53/8/551/AM13/G-41/IC	22.2.2013	140,000 Nos of Air conditioners containing R-22 Gas	27689.25	Deferred for want of information from I firm and comments from MOEF.
PART-X [MOEF(WL)]						
	1	Naresh International, Delhi 01/53/8/432/AM12/N-24/IC	26.11.2011	Sandal wood (AFRICAN)– 100 MTs	150	Deferred for want of comments from MOEF (WL)
	2	Jagan Nath Prem Nath, Delhi 01/53/8/576/AM12/J-20/IC	10.2.2012	55 MTs Sandal Wood	94.32	Deferred for want of comments from MOEF (WL)
	3	Arjun Balraj Mehta, New Delhi 01/53/8/91/AM13/A-12/IC	16.5.2012	14 Nos. Trophies as detailed in the application	1.73	Deferred for want of comments from MOEF (WL)
	4	Jaideep Singh, Chandigarh 01/53/38/97/AM13/J-11/IC	21.5.2012	Lion Trophy – 1	Nil	Deferred for want of comments from MOEF (WL). A d.o. reminder may be issued to MOEF(WL).
	5	Hipe Developers, Karnataka 01/53/162/216/AM13/H-10/IC	28.5.2012	One Tortoiseshell Model Ship of Square Rigged Schooner with Horn Salts, approximately 32 inch Length x 23 inch Height	14.19	Deferred for want of comments from MOEF (WL)
	7	La-De Mure, Noida 01/53/8/311/AM13/L-6/IC	19.9.12	700 Kgs of Assorted designs & assorted sizes (Mother of pearl)-shell beads	11.19	Deferred for want of information from I firm. If no reply is received from 15 days, the case will be considered as closed.
	8	Yash Impex, Jaipur 01/53/162/1114/AM13/Y-2/IC	20.12.12	300 Kgs of Raw Shells of Mother of Pearls	5	Deferred for want of comments from MOEF (WL)
	9	Saif Ali Khan Pataudi, Mumbai 01/53/162/1256/AM13/S-103/IC	14.2.2013	11 Nos. of Hunting Trophies	13.12	Deferred for want of comments from MOEF (WL)
	10	Gurmit Singh Sodhi, Panchkula 01/53/8/499/AM13/G-37/IC	17.1.2013	9 Nos. of Hunting Trophies	0.99	Deferred for want of comments from MOEF (WL)
	11	Eastern Assam Wildlife Division, Assam 01/53/162/1070/AM13/E-15/IC	20.2.2013	One Syring Projector & Accessories	2.02	Deferred for want of comments from MOEF (WL)

		01/53/162/12/3/AM13/E-40/IC				WL)
PART-XI (PESO)						
	1	Eco Breaking Technologies India Pvt. Ltd., New Delhi 01/53/8/532/AM12/E-25/IC	20.01.2012	2760 Nos. of Green Break Safety Cartridge	1 crores	Deferred for want of comments from PESO.
	2	Shri Gajanan Borewell, Kolhapur 01/53/8/519/AM12/S-138/IC	16.1.2012	3600 Nos. Swellnex (Explosives)	18.37	Deferred for want of comments from PESO.
	3	Rajasthan Explosives & Chemicals Ltd., Delhi 01/53/8/54/AM13/R-4/IC	27.4.2012	10 Million MTr Double Layered Detonating Tube and 10 Million Nos. Lead Tube Delay Element	850.17	Deferred for want of comments from PESO.
	6	Schlumberger Asai services Ltd., Mumbai, 01/53/8/581/AM13/S-121/IC	4.3.2013	Explosives (Articles, Explosives, Charges Shapped, Component Explosives as per ANF2B)	287.76	Deferred for want of comments from PESO.
	8	Schlumberger Asai services Ltd., Mumbai, 01/53/8/590/AM13/S-124/IC	11.3.2013	1250 Nos. of Explosives (as detailed in the application)	22.47	Deferred for want of comments from PESO.
	10	Pahwa Manufacturers, Sitapur 01/53/8/543/AM13/P-42/IC	19.2.2013	220,800 Primers & 200,000 Plastic Case without primer	6.69	Deferred for information from the firm regarding utilisation of previous imports along with certificate by local administration thereon as sought by MHA.
PART-XII(PHARMA)						
	2	Geltec P Ltd., Mumbai 01/53/8/487/AM13/G-36/IC	15.1.2013	30,400 Kgs Fish Lipid Oil	102.99	Deferred for want of information from the firm.
	3	Cadila Pharmaceuticals Ltd, Ahd 01/53/8/595/AM13/C-58/IC	11.3.2013	1 Kgs of Bromofluoromethane	4.03	Deferred for want of comments from Pharma.
	4	Aarti Industries Ltd., Mumbai 01/53/8/594/AM13/A-82/IC	8.3.2013	43.42 Kgs of Bromo Fluro Methan 99.8%	46.64	Deferred for want of comments from Pharma.
PART-XIV (P&NG)						
89.	1	KLJ Resources Ltd., Kolkata 01/53/8/309/AM13/K-11/IC	19.9.2012	3000 MTs of Liquid Paraffins-SL	2052	Deferred for want of comments from P&NG
PART-XV (HRD)						
	1	Deol World Book Company, New Delhi 01/53/8/352/AM13/D-14/IC	16.10.2012	240000 Kgs of Old Printed Books	21.6	Deferred for want of comments from M/o HRD.
PART-XVI(MHA)						
	1	E.I. Dupont India P Ltd., Haryana 01/53/8/8/AM13/E-2/IC	4.4.2012	2 Nos. 308 Barrels for 7.62 Nato and 2 Nos. 5.56 Barrels for 5.56 NATO	2.6	Deferred for want of comments from MHA.
	2	Galvanisers India, Mumbai 01/53/8/219/AM13/G-15/IC	27.7.2012	(i) 2400 Parachut Rocket, (ii) 3600 Hand Flate and (iii) 1200 Orange Smoke	3604	Deferred for want of comments from MHA.
	4	Somany Ceramic Ltd., Delhi 01/53/8/131/AM13/S-21/IC	6.6.2012	Radio Modem Satellite – 2 Nos.	2.38	Deferred for want of comments from MHA.
	5	Topcon Sokkia India P. Ltd., New Delhi 01/53/8/298/AM13/T-21/IC	14.9.12	1500 Nos of SX,PS,OS,CX,ES,FX,NET MS series of total statio with built in TS station with built in TS shield option	4200	Deferred for want of comments from MHA.
	6	DC&IC of Baloo, Gandhinagar	04.10.12	Launching Gun for Non Lethal	US\$54.932	Deferred for want of

	6	D/S&G of Police, Gandhinagar 01/53/162/83/AM13/G-24/IC	04.10.12	Launching Cup for Non Lethal Ammunition, High Ammunition Tear Gas Grenades and 38 mm Launching Cup etc	US\$4,502	Deferred for want of comments from MHA.
	7	A. Purender Reddy, Hyderabad 01/53/162/844/AM13/A-50/IC	09.10.2012	1 Nos of Revolver		Deferred for want of comments from MHA.
	8	Venus Armoury, Kollam 01/53/162/839/AM13/V-12/IC	08.10.2011	16 Nos of Second Hand Dsit Inject Pistols	4.22	Deferred for want of comments from MHA.
	9	Elcome Marine Services P. Ltd., Mumbai 01/53/8/419/AM13/E-30/IC	29.11.12	1 no of MDC-2041(X Band) complete with all accessories	1.56	Deferred for want of comments from MHA.
	10	Elcome Marine Services P. Ltd., Mumbai 01/53/8/421/AM13/E-28/IC	29.11.12	3 nos. of MDC-2041(X Band) complete with all accessories	4.7	Deferred for want of comments from MHA.
	11	Totem International Ltd., Hyd 01/53/162/1116/AM13/T-35/IC	18.12.12	3 Nos. Night Vision Monocular W / Image Cap	1.06	Deferred for want of comments from MHA.
	12	Cosmic Innotech Solutions P Ltd., Hyderabad 01/53/162/1131/AM13/C-44/IC	21.12.12	10 Boxes of Cartridges for arms disrupter and one no. through the Wall Radar	14.15	Deferred for want of comments from MHA.
	13	Saif Ali Khan Pataudi, Mumbai 01/53/162/1255/AM13/S-104/IC	31.1.2013	1000 Nos. Short Distance Cartridge (Rifel 275 MG – 400 Nos. Rifel 300 MG – 400 Nos. Rifle 3006 MG – 200 Nos.)	4.9	Case may be referred to Min. of Y&AS.
	14	Aman Soon, New Delhi (Hawk View Securities) 01/53/8/507/AM13/H- 26/IC	24.1.2013	2 Blank Firing Guns and 100 Blank Firing Cartridges	0.11	Deferred for want of comments from MHA.
	15	Srijan Systems P Ltd., New Delhi 01/53/8/530/AM13/S-105/IC	11.2.2013	24 Pics Signal Pistol	1.02	Deferred for want of information from the firm.
	16	Dy. Inspector General of Police, Anti Terrorism Squad, Ahmedabad 01/53/162/1302/AM13/G-45/IC	11.3.2013	500 Nos of Flash & Bang Grenades	35.36	Deferred for want of comments from MHA.
	20	A&S Creations, Delhi 01/53/8/553/AM13/A-78/IC	22.2.2013	9 Nos. Night Vision Binoculars	1.9	Deferred for want of comments from MHA.

3.3 Following 03 (Three) applications were Rejected.

Sl. No	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AHD&F)						
1	20	Pacian Augustin D Cost, Goa 01/53/162/1238/AM13/P-39/IC	6.2.2013	One Broodmare / Filly	15	Rejected as recommended by D/o AHD&F vide OM No.102-12/2013- Trade dated 21.3.2013, as the applicant is not registered with them.
2	24	Fortune Associates, Hyderabad 01/53/8/1225/AM12/F-14/IC	6.2.2013	200 Nos. Guinea Pigs, Rabbits	1.92	The rep. of D/o AHD&F present in the meeting recommended the case for rejection. Therefore, the Committee decided to reject the case.
PART-VIII (MOEF)						
3	3	Xerox India Ltd., Gurgaon 01/53/8/512/AM13/X-1/IC	1.2.2013	10 Nos. 2 nd hand Printers IGEN3	600	Rejected as recommended by DIPP vide U.O. No.IPP/9/6/2013-TSW/20 dated 13.2.2013 as such 2 nd hand

					equipment become obsolete / junk very fast and disposal of such junk equipment.
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3.4 Following 03 (three) applications were to be examined on file.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-XVIII (Misc)						
1	2	Mehta International Eye Institute, Mumbai 01/53/8/535/AM13/M-57/IC	18.2.2013	200 Nos. Human Eye (for transplant purpose only)	Nil	May be examined on file.
2	6	State Trading Corporation of India Ltd., 01/53/8/566AM13/S112/IC	28.2.2013	14761.056 MTs Maize under TRQ	as per application	May be examined on file w.r.t. para 2.59 of HBP.
3	6	State Trading Corporation of India Ltd., 01/53/8/574AM13/S-120/IC	11.3.2013	1000 MTs Maize under TRQ		May be examined on file w.r.t. para 2.59 of HBP.

3.5 Following 2 (two) applications were closed.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
Part-IX [MOEF(O)]						
1	24	Advantec Coils P Ltd., Delhi 01/53/8/550/AM13/A-76/IC	21.2.2013	170 Nos. of Air conditioners containing R-410 A Gas	41.47	The Committee noted that MOEF vide OM No.11/1/2013-OC dated 8.3.2013 has informed that R-410A is not an Ozone Depleting Substance and is not a restricted item. Therefore, Committee decided to convey the view of MOEF to the firm.
PART-XVII (Defence)						
2	1	Defence Land Systems India, Delhi 01/53/8/556/AM13/D-19/IC	11.2.2013	2 Nos. of Power Plant for I sub Assembly and 3 Nos. of Protective Gear as detailed in the application	63.37	The Committee noted that as per ITC(HS) Code No.94059900 indicated by the firm, the item falls under "Free" category and therefore, the Committee decided that firm's attention may be invited to the said ITC(HS) Code.

3.6 Following 1 (one) application was granted ex-post-facto approval.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
Part-XIV (P&NG)						
1	2	Michelin India Tamilnadu Tyres P. Ltd, Mumbai 01/53/8/409/AM13/M-47/IC	22.11.12	40000 Litres of Solane 100-150(Solvent)	41.69	The Committee granted ex-post-facto approval for the approval on file on the recommendations of m/o P&NG.

4. Next meeting will be held on 18.04.13 at 10.30 a.m.

5. The meeting ended with a vote of thanks to the Chair.

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